

SECTION IIC
IN THE SUPREME COURT OF INDIA
CRIMINAL APPELLANT JURISDICTION

CRIMINAL APPEAL NO. 1286-1288 OF 2019

WITH

I.A.NO. 125466/2019, 125467/2019

(An application for exemption from filing C/C of impugned order and O.T)

THE STATE (NCT OF DELHI) ...PETITIONER(S)
VERSUS
RAMESH @ PINDARI ETC. ...RESPONDENT(S)

OFFICE REPORT

The matters above mentioned were listed before the Hon'ble Court on 26.06.2024, when the Hon'ble Court was pleased to pass the following order:

"1. As per the Office Report dated 24 June, 2024, the counsel for the State(appellant), pursuant to the order dated 221 October, 2022, has filed proof of publication on 31 October 2022. It is also reported that no one has entered appearance on behalf of the sole respondent.

2. Considering that the appellant has already taken steps to serve the sole respondent through publication, the service of notice on the respondent is deemed sufficient.

3. List the appeals for hearing in the fourth week of July, 2024.

4. If on the next date of hearing, none appears for the respondent, the Court may appoint an *Amicus Curiae* to represent the respondent."

It is submitted that there are sole respondent in each matter

It is further submitted that the erstwhile counsel for the State, Mr. G.S. Makkar, has on 31.10.2022 filed proof of publication, in terms of Hon'ble Judge-in-Chamber Order dated 21.10.2022 in all the matter above-mentioned, but so far no one has entered appearance on the behalf of sole respondent in each matter.

Service of Notice of Lodgement of petition of appeal is complete through publication.

It is further submitted that Original records of High Court received in Original and Trial Court have been received in C.D and the same are updated in the ICMIS.

It is lastly submitted that in pursuance of order dated 03.05.2023, a email has been sent to the counsel for the parties to collect the scanned records, but so far no one has collected.

The office report in the matter and application above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 22nd day of July, 2024.

COPY TO:

1. Mr. M. K. Maroria, Adv.

ASSISTANT REGISTRAR

ASSISTANT REGISTRAR